

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 196 of 2024(SZ)  
[Earlier OA No. 540 of 2024 (PB)]**

**IN THE MATTER OF:**

**Suo Moto matter in respect of news item appearing in News Karnataka.com dated 06.04.2024 titled "Water crisis threatens Bengaluru, Mangaluru and Shivamogga"**

**Versus**

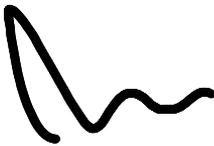
**Karnataka State Pollution Control Board and Others.**

**.... Respondents**

**INDEX**

<b>S. No</b>	<b>Particular</b>	<b>Page No.</b>
1.	Reply statement on behalf of <b>Respondent No. 2</b> i.e Central Pollution Control Board (CPCB)	<b>1-5</b>
2.	<b>Annexure I</b> – A copy of the the Government of Karnataka vide its order dated 13 <sup>th</sup> September, 2023 has declared 195 taluka's as drought areas due to monsoon failure including Bengaluru, Mangaluru and Shivamogga (Original in Kannada as well as Translated version in English)	<b>6-23</b>
3.	<b>Annexure II</b> – A copies of the letters addressed to state governments dated 18.06.20219 and also by letter dated 26.07.2019 for preparation of action plans for restoration of water bodies in compliance to Hon'ble NGT Order dated 10.05.2019 in M.A. No. 26/2019 in O.A. No. 325 of 2015	<b>24-30</b>

Signed and verified on this 16<sup>th</sup> day of April, 2025 at Bengaluru



**N. Nathami  
COUNSEL FOR  
CPCB**



**DEPONENT**

**J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 196 of 2024(SZ)  
[Earlier OA No. 540 of 2024 (PB)]**

**IN THE MATTER OF:**

**Suo Moto matter in respect of news item appearing in News  
Karnataka.com dated 06.04.2024 titled "Water crisis threatens  
Bengaluru, Mangaluru and Shivamogga"**

**Versus**

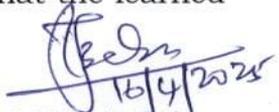
**Karnataka State Pollution Control Board and Others.**

**....Respondents**

**REPLY STATEMENT ON BEHALF OF RESPONDENT No. 2 THE  
CENTRAL POLLUTION CONTROL BOARD (CPCB)**

1. That, the National Green Tribunal (NGT), Principal Bench New Delhi has registered a Suo Motu as Original Application No.540 of 2024 (PB) based on the news item published in Karnataka.com dated 06.04.2024 titled, "**Water crisis threatens Bengaluru, Mangaluru and Shivamogga**" and Hon'ble NGT PB New Delhi vide order dated 16.05.2024 impleaded through its Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032, as respondent in the matter, and the case has been transferred to the Hon'ble NGT, Southern Bench and renumbered as Original Application No.196 of 2024 (SZ). The Hon'ble NGT Southern Bench Chennai vide order dated 22.08.2024 directed that the learned



  
16/4/2024  
**J. Chandra Babu**  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

counsels appearing for the appropriate authorities to take the papers from the Registry and file a report. Thereby, the reply is made in succeeding paragraphs.

2. That, the Central Pollution Control Board (here in after referred to as 'CPCB') is a statutory Board constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986. '
3. That, the article appearing in NewsKarnataka.com dated 06.04.2024 entitled "**Water crisis threatens Bengaluru, Mangaluru and Shivamogga**", relates to severe water scarcity in Karnataka's major cities like Bengaluru, Mangaluru and Shivamogga. As per the article, afore-said cities in Karnataka relying entirely on monsoon rains to replenish water reserves has become increasingly precarious due to dwindling and erratic rainfall patterns and due to failed monsoons in the year 2023.
4. That, the Government of Karnataka vide its order dated 13<sup>th</sup> September, 2023 has declared 195 taluka's as drought areas due to monsoon failure including Bengaluru, Mangaluru and Shivamogga. (Copy enclosed as **Annexure-I**)
5. That, the water crisis management is the responsibility of the concerned State and ensuring water management plan during drought and floods lies with the respective



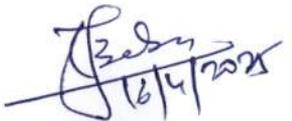
*J. Chandra Babu*  
16/4/2024

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

6. That, as per the Karnataka Municipalities Act, 1964 it is the responsibility of the concerned District Administration/Urban Local Bodies in the State to ensure water supply management to the public at any point in time.
7. That CPCB has prepared "Indicative Guidelines for Restoration of Water Bodies and circulated the same to state governments by letter dated 18.06.2019 (and also by letter dated 26.07.2019), for preparation of action plans for restoration of water bodies in compliance to Hon'ble NGT Order dated 10.05.2019 in M.A. No. 26/2019 in O.A. No. 325 of 2015. Copies of the letters enclosed as **Annexure II**
8. That ground water use in Karnataka is regulated under "The Karnataka Ground Water (Regulation for Protection of Sources of Drinking Water) Act, 1999", which is enforced by the Deputy Commissioner or any other officer appointed by State Government as appropriate authority at district level under the said Act
9. That, it in light of the above submission, it is respectfully submitted that this Answering Respondent No.2 i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Tribunal in the instant OA.



**COUNSEL FOR  
RESPONDENT NO. 2**



**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 196 of 2024(SZ)  
[Earlier OA No. 540 of 2024 (PB)]**

**IN THE MATTER OF:**

**Suo Moto matter in respect of news item appearing in News  
Karnataka.com dated 06.04.2024 titled "Water crisis threatens  
Bengaluru, Mangaluru and Shivamogga"**

**Versus**

**Karnataka State Pollution Control Board and Others.**

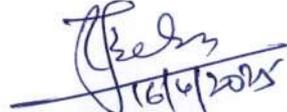
**....Respondents**

**AFFIDAVIT**

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 57 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1<sup>st</sup>& 2<sup>nd</sup> Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7<sup>th</sup> D Cross, Shivanagar, Bengaluru – 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.



  
J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
  
2. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

  
16/4/2025

**DEPONENT**

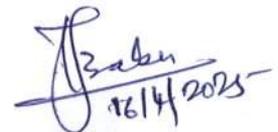
J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

**VERIFICATION**

Verified at Bengaluru on this day of 16<sup>th</sup> April, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



**COUNSEL FOR  
RESPONDENT NO. 2**

  
16/4/2025

**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903



**Annexure I**  
**(Translated Version)**

**Proceedings of Karnataka Government**

**Subject:** Declaration of drought hitten taluks in monsoon season in the State for the year 2023-24.

**Read:**

1. Letter number: KSNDM C/2023/4/MISC/ 93, date: 22.8.2023 and 4.9.2023 of the Director, Karnataka State Natural Disaster Monitoring Centre, Bengaluru.
2. Meeting proceedings of Cabinet Sub Committee held on 18.7.2023, 22.8.2023, 4.9.2023 and 13.9.2023.
3. Circular No. RD/429/TNR/2023, date:25.8 2023 and 4.9.2023
4. Cabinet Note No. C.450/ 2023, date: 7.9.2023

**Preamble:**

The south west monsoon of the year 2023 has entered the State on 8.6.2023 and covered the entire state within 14 days, the entry and covering of monsoon is delayed by one week than the usual onset date. In June month, monsoon has been weakened and received 55% shortage of rainfall than usual rainfall. In the month of July, monsoon has increased and 29% rainfall has received, but this rain centralised only for a week. 73% rain has received during the month of August, it is found that very less rain has recorded since from the last 120 years. The State Weather Analysis Committee has examined about the rain, crop, reservoir levels, underground water, drinking water and situation of fodder from time to time and the Chief Secretary to Government i.e; the Chairman of State Executive Committee of State Disaster Management Authority has analysed.

As per the Drought Handbook 2020 of the Central Government and based on the continued management of consequential indicators, and according to the report of the Karnataka State Natural Disaster Monitoring Centre from 1.6.2023 to 19.8.2023, the State has received 487 mm rainfall and 23% deficit rainfall has received against the usual rainfall (635 mm.) As per the criteria indicated in guidelines of Drought Handbook- 2020, after examining i.e; deficit of rainfall more than 60%, dry atmosphere in 3 continuous weeks, shortage of humidity, and consequential criteria that is shortage of humidity, satellite based crop indicator and crop sowing area and severity in water resource indicator drought condition has found in total 113 taluks.

In the subcommittee meeting held on 22.8.2023, the Deputy Commissioner has formed teams comprising agriculture, horticulture and revenue officers/other staff of respective district and randomly identified 1519 villages in total 113 taluks and taken up Ground Truthing through mobile app in 14228 villages of 113 taluks. Accordingly, a circular has been issued

in (3) read at above on 25.08.2023 and instructed to take up crop survey. Accordingly, 62 taluks in which more than 50% crop loss has occurred and 51 taluks where 33% to 50% crop loss has occurred have categorised as severe drought and normal drought, respectively.

During the period of 1.6.2023 to 2.9.2023, 512 mm rainfall has received and 27% deficit rainfall has received when comparing to 701 mm of usual rainfall. By considering the drought condition, KSNDMC has given report that draught condition has occurred in 83 Taluks, newly. In the cabinet subcommittee meeting held on 4.9.2023, it has been decided to take up Ground Truthing in 134 taluks including 83 taluks in the State as per the report of 2.9.23 along with 51 taluks identified as common drought condition by conducting crop loss survey, already and submit the report to the Cabinet about the said proposal. Accordingly, in the circular read at (3) above dated 4.9.2023, it has been in instructed to carry out the crop survey.

In the Cabinet meeting held on 7.9.2023 read at (4) above, the Cabinet has discussed in detail about the drought condition occurred due to deficit of rainfall in south west monsoon in the state. Already it is confirmed by the crop loss survey that severe drought has occurred in 62 taluks and additionally the Deputy Commissioner should form teams comprising of agriculture, horticulture and revenue officers/other staff of respective districts and identify randomly out of total 134 Taluks and take up ground truthing in total 19,075 plots through mobile app and since the report will be received in few days, the Cabinet has decided to determine about the drought declaration, later on.

In the Cabinet Subcommittee meeting held on 3.9.2023, a report about crop loss survey has been obtained from the Deputy Commissioner for the 134 taluks, additionally and after taking up ground truthing once again in 51 identified taluks, 41 taluks have identified in severe drought category and the remaining 10 taluks have identified under common drought category. Out of 83 taluks in which draught condition has occurred newly, 58 taluks have been categorised under severely drought (large deficit) and 24 taluks as common drought. Accordingly, as per the guidelines of drought declaration given in drought management handbook- 2020 of the Central Government, considering the criteria of drought declaration, out of 236 taluks of 31 districts of the state, drought condition has occurred in 195 taluks. It has been decided to obtain the approval of the honourable Chief Minister and Chairman of Karnataka State Disaster Management Authority, since the emergency drought management responsibility of declaring 161 taluks as large deficit taluks and 34 taluks as common deficit taluks, after conducting Ground Truthing in all taluks finally. All these processes have been brought to the notice of the Chairman of the Executive Committee of KSDMA, i.e; the Chief Secretary to the Government, from time to time.

As per the decision of the Cabinet subcommittee of 13.09.2023, the Government has obtained the approval of the Honourable Chief Minister and out of 236 taluks of 31 districts of the State, drought condition has occurred in 195 taluks and after taking up Ground Truthing in all these taluks, finally decided to declare 161 taluks as severely drought hitten (large deficit) taluks and 34 taluks as common drought hitten (common deficit) taluks. Accordingly, the following order has been issued.

**GOVERNMENT NO. RD 449 TNR 2023,**

**Date: 13.09.2023.**

In the backdrop of the facts explained in the proposal, as per the drought management hand book-2020 of the Central Government and as per the Ground Truthing report of the Deputy Commissioner, drought condition has occurred in 195 taluks out of 236 taluks of 31 districts of the State during the monsoon season of the year 2023. Out of which, it is ordered by declaring 161 taluks as severely drought hitten (large deficit) taluks (Annexure-1) and 34 taluks as common drought hitten (Annexure-2) taluks with immediately effect up to next 6 months' period or till the further order, whichever is earlier.

The guidelines as per SDRF/NDRF rules will be given by the Government from time to time, so as the Deputy Commissioner could take up the programmes of drought management.

By order and in the name of the  
Governor of Karnataka,

**Sd/-**

**(T.C.KANTHARAJ)**

**Joint secretary to Government,  
(Disaster Management and R & S)**

### Annexure I

#### List of 161 taluks declaring as severely drought hitten (large deficit) taluks in 2023

S.No	District	S.No	Taluks
1.	Bengaluru Urban	1	Bengaluru East
2.	Bengaluru Rural	2	Devanahalli
		3	Doddaballapura
		4	Hosakote
		5	Nelamangala
3.	Ramanagara	6	Kanakapura
		7	Ramanagara
		8.	Harohalli
4.	Kolar	9	Bangarapete
		10	Kolar
		11	Mulabagilu
		12	Srinivasapura
		13	K.G.F
5.	Chikkaballapura	14	Bagepalli
		15	Chikkaballapura
		16	Chinthamani
		17	Gowribidanuru
		18	Gudibande
		19	Shidlagatta
6	Tumakuru	20	Chikkanayakanahalli
		21	Gubbi
		22	Koratagere
		23	Kunigal
		24	Madugiri
		25	Pavgada
		26	Shira
		27	Tipaturu
		28	Turuvekere
7	Chitradurga	29	Challakere
		30	Chitradurga
		31	Hiriyuru
		32	Holalkere
		33	Hosadurga
		34	Molakalmuuru
8	Davangere	35	Chennagiri
		36	Davanagere
		37	Harihara
		38	Honnalli
		39	Jagalluru
		40	Thanamati
9	Mysuru	41	H.D. Kote

		42	Hunasuru
		43	Mysuru
		44	Nanjanagudu
		45	Piriyapatana
		46	T. Narasipura
		47	Saraguru
		48	Saligrama
10	Mandya	49	Krishnarajapete
		50	Maddur
		51	Malavalli
		52	Mandya
		53	Nagamangala
		54	Pandavapura
		55	Srirangapatna
11	Bellary	56	Bellary
		57	Sandur
		58	Shiruguppa
		59	Kurugodu
		60	Kampli
12	Koppal	61	Gangavathi
		62	Koppal
		63	Kushtagi
		64	Yulburga
		65	Karatagi
		66	Kukanooru
		67	Kanakagiri
13	Raichur	68	Lingasuguru
		69	Maanvi
		70	Raichur
		71	Shiravaara
14	Kalaburgi	72	Afjalpura
		73	Aalanda
		74	Chincholi
		75	Chithapura
		76	Kalaburgi
		77	Jeevargi
		78	Sedam
		79	Kalagi
		80	Kamalapura
		81	Yadrami
		82	Shahabhad
15	Bidar	83	Balki
		84	Basavakalyana
		85	Hulasuru
16	Belagavi	86	Athani
		87	Bailahongala
		88	Chikkodi

		89	Gokak
		90	Hikkeri
		91	Ramadurga
		92	Rayabhag
		93	Savadathi
		94	Kithuru
		95	Nippani
		96	Khagwad
		97	Mudalagi
		98	Yaraghatti
17	Bagalkote	99	Badami
		100	Bagalkote
		101	Beelagi
		102	Hunagunda
		103	Jamakandi
		104	Mudhola
		105	Guledagudda
		106	Hilkal
		107	Rabakavi Banahatti
18	Vijayapura	108	Basavana Bhagewadi
		109	Vijayapura
		110	Indi
		111	Muddebihaala
		112	Sindagi
		113	Bableschwara
		114	Chadachana
		115	Nidagundhi
		116	Thalikote
		117	Kohlara
		118	Devarahipparagi
		119	Alamela
19	Gadag	120	Gadag
		121	Naragunda
		122	Roona
		123	Shirahatti
		124	Gajendragada
		125	Lakshmeshwara
20	Haveri	126	Haveri
		127	Hirekarur
		128	Ranibennur
		129	Savanuru
		130	Rattihalli
21	Dharwad	131	Dharwad
		132	Hubbali
		133	Kundagola
		134	Navalagunda
		135	Hubbalinagara

22	Shivamogga	136	Baravathi
		137	Hosanagara
		138	Sagara
		139	Shikaripura
		140	Shivamogga
		141	Soraba
		142	Theertahalli
23	Hassan	143	Arakalagudu
24	Chikkamagaluru	144	Kaduru
		145	Ajjampura
25	Kodagu	146	Madikere
		147	Virajpete
		148	Kushalnagara
26	Udupi	149	Karkala
27	Uttara Kannada	150	Haliyala
		151	Mundagod
		152	Shirasi
		153	Yellapura
28	Yadagiri	154	Shapura
		155	Vadagera
29	Vijayanagara	156	Hosapete
		157	Hadagali
		158	Hagaribommanahalli
		159	Harapannahalli
		160	Kotturu
		161	Kudlugi

**Sd/-**  
**(T.C.KANTHARAJ)**  
**Joint secretary to Government,**  
**(Disaster Management and R & S)**

**Annexure II**  
**List of 34 taluks declaring as common drought hitten taluks in**  
**2023**

S.No	District	S.No	Taluks
1	Bengaluru Urban	1	Anekal
		2	Bengaluru North
		3	Bengaluru South
		4	Yelahanka
2	Ramanagara	5	Chennapattana
		6	Magadi
3	Kolar	7	Malur
4	Tumakuru	8	Tumakuru
5	Chamarajanagara	9	Gundlupete
		10	Kollgala
		11	Hanuru
6	Raichur	12	Devadurga
		13	Maski
7	Hassan	14	Beluru
		15	Chennarayapattana
		16	Holenarasipura
		17	Sakaleshpura
8	Chikkamagaluru	18	Koppa
		19	Narasimharajapura
		20	Shrageri
		21	Kalasa
9	Kodagu	22	Somavarapete
10	Dakshina kannada	23	Mangaluru
		24	Mudabidre
11	Udupi	25	Brahmavara
12	Uttara Kannada	26	Ankola
		27	Batkala
		28	Karawar
		29	Kumta
		30	Joyida
13	Yadagiri	31	Shorapura
		32	Yadagiri
		33	Gurumittal
		34	Hunasigi

**Sd/-**  
**(T.C.KANTHARAJ)**  
**Joint secretary to Government,**  
**(Disaster Management and R & S)**



### ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ನಡವಳಿ

- ವಿಷಯ:** 2023-24ನೇ ಸಾಲಿನಲ್ಲಿ ರಾಜ್ಯದಲ್ಲಿ ಮುಂಗಾರು ಹಂಗಾಮಿನಲ್ಲಿ ಬರಪೀಡಿತ ತಾಲ್ಲೂಕುಗಳೆಂದು ಘೋಷಿಸುವ ಕುರಿತು.
- ಓದಲಾಗಿದೆ:** 1. ನಿರ್ದೇಶಕರು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ನೈಸರ್ಗಿಕ ವಿಕೋಪ ಉಸ್ತುವಾರಿ ಕೇಂದ್ರ, ಬೆಂಗಳೂರು ಇವರ ಪತ್ರ ಸಂಖ್ಯೆ:KSNDMC/2023/4/MISC/93 ದಿನಾಂಕ:22-8-2023, ಮತ್ತು 04-09-2023.
2. ಸಚಿವ ಸಂಪುಟ ಉಪಸಮಿತಿಯ ದಿನಾಂಕ: 18-07-2023, 22-08-2023, 04-09-2023 ಮತ್ತು 13-9-2023 ರಂದು ನಡೆದ ಸಭೆಗಳ ನಡವಳಿ.
3. ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: ಕಂಇ 429 ಟಿಎನ್‌ಆರ್ 2023, ದಿನಾಂಕ: 25.08.2023 & 04.09.2023.
4. ಸಚಿವ ಸಂಪುಟದ ಟಿಪ್ಪಣಿ ಸಂಖ್ಯೆ: C.450/2023 ದಿನಾಂಕ: 07-09-2023.

\*\*\*\*\*

### ಪ್ರಸ್ತಾವನೆ:

2023ನೇ ಸಾಲಿನ ನೈಋತ್ಯ ಮುಂಗಾರು ರಾಜ್ಯಕ್ಕೆ ದಿನಾಂಕ: 08.06.2023 ರಂದು ಪ್ರವೇಶಿಸಿ, ರಾಜ್ಯದ ಎಲ್ಲೆಡೆ 14 ದಿನಗಳಲ್ಲಿ ವ್ಯಾಪಿಸಿತು. ಮುಂಗಾರು ಪ್ರವೇಶ ಮತ್ತು ವ್ಯಾಪಿಸಲು ಸಾಮಾನ್ಯ ದಿನಾಂಕಕ್ಕಿಂತ ಒಂದು ವಾರ ತಡವಾಗಿದೆ. ಜೂನ್ ಮಾಹೆಯಲ್ಲಿ ಮುಂಗಾರು ದುರ್ಬಲಗೊಂಡು ವಾಡಿಕೆಗಿಂತ ಶೇ.56% ಮಳೆ ಕೊರತೆ ಉಂಟಾಯಿತು, ಜುಲೈ ಮಾಹೆಯಲ್ಲಿ ಮುಂಗಾರು ಚುರುಕುಗೊಂಡು ವಾಡಿಕೆಗಿಂತ ಶೇ.29% ಹೆಚ್ಚು ಮಳೆಯಾಗಿದ್ದು, ಈ ಮಳೆಯು ಕೇವಲ ಒಂದು ವಾರ ಮಾತ್ರ ಕೇಂದ್ರೀಕೃತವಾಗಿತ್ತು. ಆಗಸ್ಟ್ ಮಾಹೆಯಲ್ಲಿ ವಾಡಿಕೆಗಿಂತ ಶೇ.73% ಮಳೆ ಕೊರತೆಯಾಗಿದ್ದು, ಕಳೆದ 125 ವರ್ಷಗಳಲ್ಲಿ ಅತಿ ಕಡಿಮೆ ಮಳೆ ದಾಖಲಾಗಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ರಾಜ್ಯದ ಮಳೆ, ಬೆಳೆ ಜಲಾಶಯಗಳ ಸಂಗ್ರಹಣಾ ಅಂತರ್ಜಲ, ಕುಡಿಯುವ ನೀರು ಹಾಗೂ ಮೇವಿನ ಪರಿಸ್ಥಿತಿ ಕುರಿತು ಕಾಲಕಾಲಕ್ಕೆ ರಾಜ್ಯ ಹವಾಮಾನ ಅವಲೋಕನಾ ಸಮಿತಿಯು ಪರಿಶೀಲಿಸಿದೆ. ಹಾಗೂ ರಾಜ್ಯ ವಿಪತ್ತು ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರದ ರಾಜ್ಯ ಕಾರ್ಯಕಾರಿ ಸಮಿತಿಯ ಅಧ್ಯಕ್ಷರಾದ ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರು ಅವಲೋಕಿಸಿರುತ್ತಾರೆ.

ಕೇಂದ್ರ ಸರ್ಕಾರದ ಬರ ಕೈಪಿಡಿ-2020 ರನ್ವಯ ಕಡ್ಡಾಯ ಮತ್ತು ತತ್ಪರಿಣಾಮ ಸೂಚಕಗಳ ನಿರಂತರ ಮೇಲ್ವಿಚಾರಣೆಯ ಆಧಾರದ ಮೇಲೆ ಕರ್ನಾಟಕ ರಾಜ್ಯ ನೈಸರ್ಗಿಕ ವಿಕೋಪ ಉಸ್ತುವಾರಿ ಕೇಂದ್ರ (KSNDMC) ದಿನಾಂಕ:01-06-2023 ರಿಂದ 19.08.2023ಅವಧಿಯ ವರದಿಯಂತೆ ರಾಜ್ಯದಲ್ಲಿ 487 ಮಿ.ಮಿ. ಮಳೆಯಾಗಿದ್ದು, ವಾಡಿಕೆ ಮಳೆ (635 ಮಿ.ಮಿ.)ಗೆ ಹೋಲಿಸಿದಾಗ ಶೇ.23% ರಷ್ಟು ಮಳೆಕೊರತೆ ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಬರ ಕೈಪಿಡಿ-2020 ರ ಮಾರ್ಗಸೂಚಿಯನ್ವಯ ಬರ ಘೋಷಿಸಲು ಸೂಚಿಸಿರುವ ಕಡ್ಡಾಯ ಮಾನದಂಡಗಳಾದ ಶೇ.60%ಕ್ಕಿಂತ ಹೆಚ್ಚು ಮಳೆ ಕೊರತೆ ಅಥವಾ ಸತತ ಮೂರು ವಾರಗಳಲ್ಲಿ ಶುಷ್ಕ ವಾತಾವರಣ ಹಾಗೂ ತತ್ಪರಿಣಾಮ ಮಾನದಂಡಗಳಾದ ತೇವಾಂಶ ಕೊರತೆ, ಉಪಗ್ರಹ ಆಧಾರಿತ ಬೆಳೆ ಸೂಚ್ಯಂಕ, ಬೆಳೆ ಬಿತ್ತನೆ ಪ್ರದೇಶ, ಹಾಗೂ ಜಲಸಂಪನ್ಮೂಲ ಸೂಚ್ಯಂಕದಲ್ಲಿನ ತೀವ್ರತೆಯನ್ನು ಆಧರಿಸಿ ಮೌಲ್ಯಮಾಪನ ಮಾಡಿ ಒಟ್ಟಾರೆ 113 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬರ ಪರಿಷ್ಥಿತಿ ಕಂಡುಬಂದಿದೆ.

...2

  
 13/09/2023  
 (T.C. KANTHIAH)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M. Stamp & Registration)

-2-

ದಿನಾಂಕ:22.08.2023 ರಂದು ನಡೆದ ಸಂಪುಟ ಉಪಸಮಿತಿಯ ಸಭೆಯು ಬರ ಕೈಪಿಡಿ-2020 ರ ಪ್ಯಾರಾ 3.2.6 ರ ನಿಬಂಧನೆಗಳನ್ವಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಆಯಾ ಜಿಲ್ಲೆಯ ಕೃಷಿ, ತೋಟಗಾರಿಕೆ ಮತ್ತು ಕಂದಾಯ ಅಧಿಕಾರಿ/ಇತರೆ ಸಿಬ್ಬಂದಿಗಳನ್ನು ಒಳಗೊಂಡ ತಂಡಗಳನ್ನು ರಚಿಸಿ ಬರ ಪರಿಶೀಲನೆ ಕಂಡುಬಂದ 113 ತಾಲ್ಲೂಕುಗಳ 1519 ಗ್ರಾಮಗಳನ್ನು Random ಆಗಿ ಗುರುತಿಸಿ ಇವುಗಳಲ್ಲಿನ ಒಟ್ಟು 14,228 ಪ್ಲಾಟ್‌ಗಳಲ್ಲಿ ಮೊಬೈಲ್ App ಮೂಲಕ ಬೆಳೆ ಹಾನಿ ಕ್ಷೇತ್ರ ದೃಢೀಕರಣ (Ground Truthing)ನ್ನು ಕೈಗೊಂಡಿರುತ್ತಾರೆ. ಅದರಂತೆ ಮೇಲೆ (3)ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 25.08.2023 ರಲ್ಲಿ ಸುತ್ತೋಲೆಯನ್ನು ಹೊರಡಿಸಿ ಬೆಳೆ ಸಮೀಕ್ಷೆ ನಡೆಸುವಂತೆ ತಿಳಿಸಿದೆ. ಅದರಂತೆ ಶೇ.50ಕ್ಕಿಂತ ಹೆಚ್ಚು ಬೆಳೆ ನಷ್ಟವಾಗಿರುವ 62 ತಾಲ್ಲೂಕುಗಳನ್ನು ತೀವ್ರ ಬರ ಹಾಗೂ 33% -50%ರಷ್ಟು ಬೆಳೆ ನಷ್ಟವನ್ನು ವರದಿ ಮಾಡಿರುವ 51 ತಾಲ್ಲೂಕುಗಳು ಸಾಧಾರಣ ಬರ ಎಂದು ವರ್ಗೀಕರಿಸಲಾಗಿದೆ.

ದಿನಾಂಕ:1-6-2023 ರಿಂದ 02.09.2023 ಅವಧಿಯಲ್ಲಿ ರಾಜ್ಯದಲ್ಲಿ 512 ಮಿಮಿ ಮಳೆಯಾಗಿದ್ದು, ವಾರ್ಡಿಕೆ ಮಳೆ (701ಮಿಮಿ)ಗೆ ಹೋಲಿಸಿದಾಗ ಶೇ.27%ರಷ್ಟು ಮಳೆಕೊರತೆ ಕಂಡು ಬಂದಿದೆ. ಬರ ಮಾನದಂಡಗಳನ್ನು ಪರಿಗಣಿಸಿ ಹೊಸದಾಗಿ 83 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬರ ಪರಿಶೀಲನೆ ಕಂಡುಬಂದಿರುವ ತಾಲ್ಲೂಕುಗಳೆಂದು KSNDMC ಸಂಸ್ಥೆಯು ವರದಿ ನೀಡಿದೆ. ಈ ಬಗ್ಗೆ ದಿನಾಂಕ: 04-09-2023ರಂದು ನಡೆದ ಸಚಿವ ಸಂಪುಟ ಉಪಸಮಿತಿ ಸಭೆಯಲ್ಲಿ ಈಗಾಗಲೇ ಬೆಳೆ ಹಾನಿ ಸಮೀಕ್ಷೆ ನಡೆಸಿ ಸಾಧಾರಣ ಬರವೆಂದು ಗುರುತಿಸಲಾದ 51 ತಾಲ್ಲೂಕುಗಳ ಜೊತೆಗೆ ದಿನಾಂಕ: 02-9-2023 ವರದಿಯನುಸಾರ ರಾಜ್ಯದಲ್ಲಿ 83 ತಾಲ್ಲೂಕುಗಳು ಸೇರಿ 134 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬೆಳೆ ಹಾನಿ ಕ್ಷೇತ್ರ ದೃಢೀಕರಣ (Ground Truthing) ಕೈಗೊಳ್ಳುವಂತೆ ಹಾಗೂ ಸದರಿ ಪ್ರಸ್ತಾವನೆಯ ಬಗ್ಗೆ ಸಚಿವ ಸಂಪುಟಕ್ಕೆ ಮಂಡಿಸುವಂತೆ ತೀರ್ಮಾನಿಸಲಾಯಿತು. ಅದರಂತೆ ಮೇಲೆ (3)ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ: 04.09.2023 ರಲ್ಲಿ ಸುತ್ತೋಲೆಯನ್ನು ಹೊರಡಿಸಿ ಬೆಳೆ ಸಮೀಕ್ಷೆ ನಡೆಸುವಂತೆ ತಿಳಿಸಿದೆ.

ಮೇಲೆ (4)ರಲ್ಲಿ ಓದಲಾದ ದಿನಾಂಕ:07-09-2023ರಂದು ನಡೆದ ಸಚಿವ ಸಂಪುಟ ಸಭೆಯಲ್ಲಿ ರಾಜ್ಯದಲ್ಲಿ ನೈರುತ್ಯ ಮುಂಗಾರಿನಲ್ಲಿ ಕೊರತೆಯಿಂದಾಗಿ ಬರ ಪರಿಶೀಲನೆ ಉಂಟಾಗಿರುವ ಕುರಿತು ಸಚಿವ ಸಂಪುಟವು ದೀರ್ಘವಾಗಿ ಚರ್ಚಿಸಿ ಈಗಾಗಲೇ 62 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ತೀವ್ರ ಬರ ಎಂದು ಬೆಳೆ ಹಾನಿ ಸಮೀಕ್ಷೆಯಿಂದ ದೃಢಪಟ್ಟಿದ್ದು, ಇನ್ನು ಹೆಚ್ಚುವರಿಯಾಗಿ 134 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಆಯಾ ಜಿಲ್ಲೆಯ ಕೃಷಿ, ತೋಟಗಾರಿಕೆ ಮತ್ತು ಕಂದಾಯ ಅಧಿಕಾರಿ/ಇತರೆ ಸಿಬ್ಬಂದಿಗಳನ್ನು ಒಳಗೊಂಡ ತಂಡಗಳನ್ನು ರಚಿಸಿ ಒಟ್ಟು 134 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿನ Random ಆಗಿ ಗುರುತಿಸಿ ಇವುಗಳಲ್ಲಿ ಒಟ್ಟು 19,075 ಪ್ಲಾಟ್‌ಗಳಲ್ಲಿ ಮೊಬೈಲ್ App ಮೂಲಕ ಬೆಳೆ ಹಾನಿ ಕ್ಷೇತ್ರ ದೃಢೀಕರಣ (Ground Truthing) ಕೈಗೊಂಡು, ಸದರಿ ವರದಿ ಮುಂದಿನ ಕೆಲವು ದಿನಗಳಲ್ಲಿ ಬರುವುದರಿಂದ ನಂತರ ಬರ ಘೋಷಣೆಯ ಬಗ್ಗೆ ತೀರ್ಮಾನಿಸಲು ಸಚಿವ ಸಂಪುಟ ನಿರ್ಧರಿಸಿದೆ.

ದಿನಾಂಕ: 13.09.2023ರಂದು ಜರುಗಿದ ಸಚಿವ ಸಂಪುಟ ಉಪ ಸಮಿತಿಯು ಹೆಚ್ಚುವರಿಯಾಗಿ 134 ತಾಲ್ಲೂಕುಗಳಿಗೆ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳಿಂದ ಬೆಳೆ ಹಾನಿ ಸಮೀಕ್ಷೆ ಬಗ್ಗೆ ವರದಿಯನ್ನು ಪಡೆದು ಪರಿಶೀಲಿಸಿ, ಮೊದಲು ಸಾಧಾರಣವೆಂದು ಗುರುತಿಸಲಾದ 51 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಮತ್ತೊಮ್ಮೆ ಬೆಳೆ ಹಾನಿ ಕ್ಷೇತ್ರ ದೃಢೀಕರಣ (Ground Truthing) ಕೈಗೊಂಡ ನಂತರ 41 ತಾಲ್ಲೂಕುಗಳು ತೀವ್ರ ಬರ ವರ್ಗದಲ್ಲಿ ಹಾಗೂ ಉಳಿದ 10 ತಾಲ್ಲೂಕುಗಳು ಸಾಧಾರಣ ಬರ ವರ್ಗದಲ್ಲಿ ಗುರುತಿಸಲಾಗಿದೆ. ಹೊಸದಾಗಿ ಬರ ಪರಿಶೀಲನೆ

...3

  
13/9/2023  
(T.C. KANTHARA)  
Joint Secretary to Govt.,  
Revenue Department  
(O.M, Stamp & Registration)

-3-

ಕಂಡು ಬಂದ 83 ತಾಲ್ಲೂಕುಗಳ ಪೈಕಿ 58 ತಾಲ್ಲೂಕುಗಳು ತೀವ್ರ ಬರ ಹಾಗೂ 24 ತಾಲ್ಲೂಕುಗಳು ಸಾಧಾರಣ ಬರವೆಂದು ನಿರ್ಣಯಿಸಿದೆ. ಅದರಂತೆ ಕೇಂದ್ರ ಸರ್ಕಾರ ಬರ ನಿರ್ವಹಣೆ ಕೈಪಿಡಿ - 2020 ರಲ್ಲಿ ನೀಡಿರುವ ಬರ ಘೋಷಣೆಯ ಮಾರ್ಗಸೂಚಿಯನ್ವಯ ಬರ ಘೋಷಣೆಯ ಮಾನದಂಡಗಳನ್ನು ಪರಿಗಣಿಸಿ ಒಟ್ಟಾರೆಯಾಗಿ ರಾಜ್ಯದ 31 ಜಿಲ್ಲೆಗಳ 236 ತಾಲ್ಲೂಕುಗಳ ಪೈಕಿ 195 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬರ ಪರಿಸ್ಥಿತಿ ಕಂಡುಬಂದಿದೆ. ಈ ಎಲ್ಲಾ ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬೆಳೆಹಾನಿ ಸಮೀಕ್ಷೆ (Ground Truthing) ಕೈಗೊಂಡ ನಂತರ ಅಂತಿಮವಾಗಿ 161 ತಾಲ್ಲೂಕುಗಳನ್ನು ತೀವ್ರ ಬರ ಪೀಡಿತ ತಾಲ್ಲೂಕುಗಳು ಹಾಗೂ 34 ತಾಲ್ಲೂಕುಗಳನ್ನು ಸಾಧಾರಣ ಬರ ಬರಪೀಡಿತ ತಾಲ್ಲೂಕುಗಳೆಂದು ಘೋಷಿಸಲೆಂದು ತುರ್ತು ಬರ ನಿರ್ವಹಣಾ ಜವಾಬ್ದಾರಿ ವಹಿಸಬೇಕಾದ್ದರಿಂದ ಸನ್ಮಾನ್ಯ ಮುಖ್ಯಮಂತ್ರಿಯವರು ಹಾಗೂ ಕರ್ನಾಟಕ ರಾಜ್ಯ ವಿಪತ್ತು ನಿರ್ವಹಣಾ ಪ್ರಾಧಿಕಾರ (KSDMA) ಅಧ್ಯಕ್ಷರ ಅನುಮೋದನೆ ಪಡೆಯಲು ತೀರ್ಮಾನಿಸಲಾಯಿತು. ಈ ಎಲ್ಲಾ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಕಾಲಕಾಲಕ್ಕೆ KSDMA ಯ ಕಾರ್ಯಕಾರಿ ಸಮಿತಿಯ ಅಧ್ಯಕ್ಷರಾದ ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿರವರ ಅವಗಾಹನೆಗೆ ತರಲಾಗಿದೆ.

ಸರ್ಕಾರವು ದಿನಾಂಕ:13.09.2023ರ ಸಚಿವ ಸಂಪುಟ ಉಪ ಸಮಿತಿಯ ತೀರ್ಮಾನದಂತೆ ಮಾನ್ಯ ಮುಖ್ಯ ಮಂತ್ರಿಯವರ ಅನುಮೋದನೆಯನ್ನು ಪಡೆದು ರಾಜ್ಯದ 31 ಜಿಲ್ಲೆಗಳ 236 ತಾಲ್ಲೂಕುಗಳ ಪೈಕಿ 195 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬರ ಪರಿಸ್ಥಿತಿ ಕಂಡುಬಂದಿದೆ. ಈ ಎಲ್ಲಾ ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬೆಳೆಹಾನಿ ಸಮೀಕ್ಷೆ (Ground Truthing) ಕೈಗೊಂಡ ನಂತರ ಅಂತಿಮವಾಗಿ 161 ತಾಲ್ಲೂಕುಗಳನ್ನು ತೀವ್ರ ಬರ ಪೀಡಿತ ತಾಲ್ಲೂಕುಗಳು ಹಾಗೂ 34 ತಾಲ್ಲೂಕುಗಳನ್ನು ಸಾಧಾರಣ ಬರ ಬರಪೀಡಿತ ತಾಲ್ಲೂಕುಗಳೆಂದು ಘೋಷಿಸಲು ನಿರ್ಣಯಿಸಿದೆ. ಅದರಂತೆ ಈ ಕೆಳಕಂಡ ಆದೇಶ.

**ಸರ್ಕಾರದ ಆದೇಶದ ಸಂಖ್ಯೆ: ಕಂಇ 449 ಟಿಎನ್ಆರ್ 2023.**

**ದಿನಾಂಕ:13-09-2023.**

ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿ ವಿವರಿಸಿರುವ ಅಂಶಗಳ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಕೇಂದ್ರ ಸರ್ಕಾರದ ಬರ ನಿರ್ವಹಣೆ ಕೈಪಿಡಿ - 2020ರ ಬರ ಘೋಷಣೆ ಮಾರ್ಗಸೂಚಿಯಲ್ಲಿನ ಮಾನದಂಡಗಳನ್ವಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳಿಂದ ಬೆಳೆಹಾನಿ ಸಮೀಕ್ಷೆಯ(Ground Truthing) ವರದಿಯನುಸಾರ 2023ನೇ ಸಾಲಿನ ಮುಂಗಾರು ಹಂಗಾಮಿನಲ್ಲಿ ರಾಜ್ಯದ 31 ಜಿಲ್ಲೆಗಳ 236 ತಾಲ್ಲೂಕುಗಳ ಪೈಕಿ 195 ತಾಲ್ಲೂಕುಗಳಲ್ಲಿ ಬರ ಪರಿಸ್ಥಿತಿ ಕಂಡು ಬಂದಿದ್ದು, ಈ ಪೈಕಿ 161 ತಾಲ್ಲೂಕುಗಳನ್ನು ತೀವ್ರ ಬರಪೀಡಿತ ತಾಲ್ಲೂಕು (ಅನುಬಂಧ-1) ಹಾಗೂ 34 ತಾಲ್ಲೂಕುಗಳನ್ನು ಸಾಧಾರಣ ಬರಪೀಡಿತ ತಾಲ್ಲೂಕು (ಅನುಬಂಧ-2) ಎಂದು ತಕ್ಷಣದಿಂದ ಜಾರಿಗೆ ಬರುವಂತೆ ಮುಂದಿನ 6 ತಿಂಗಳ ಅವಧಿಗೆ ಅಥವಾ ಮುಂದಿನ ಆದೇಶದವರೆಗೆ ಯಾವುದು ಮೊದಲೋ ಅಲ್ಲಿಯವರೆಗೆ ಘೋಷಿಸಿ ಆದೇಶಿಸಿದೆ.

ಸಂಬಂಧಪಟ್ಟ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬರ ನಿರ್ವಹಣೆಯ ಕಾರ್ಯಕ್ರಮಗಳನ್ನು ಕೈಗೊಳ್ಳಲು ಸರ್ಕಾರದಿಂದ ಕಾಲಕಾಲಕ್ಕೆ SDRF/NDRF ನಿಯಮಗಳನ್ವಯ ಮಾರ್ಗಸೂಚಿಗಳನ್ನು ನೀಡಲಾಗುವುದು.

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶನುಸಾರ

ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ

  
13/09/2023

(ಟಿ.ಸಿ. ಕಾಂತರಾಜ್)

ಸರ್ಕಾರದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ

ಕಂದಾಯ ಇಲಾಖೆ

(ವಿಪತ್ತು ನಿರ್ವಹಣೆ ಹಾಗೂ ನೋಂ&ಮು)

**ಇವರಿಗೆ:**

ಸಂಕಲನಕಾರರು, ಕರ್ನಾಟಕ ವಿಶೇಷ ರಾಜ್ಯಪತ್ರ,, ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು - ಈ ಆದೇಶವನ್ನು ಕೂಡಲೇ ವಿಶೇಷ ರಾಜ್ಯ ಪತ್ರದಲ್ಲಿ ಪ್ರಕಟಿಸಲು ಕೋರಿದೆ.

...4

-4-

ಪ್ರತಿ:

- 1) ಮಹಾಲೇಖಪಾಲರು (ಎ&ಇ), ಕರ್ನಾಟಕ, ಬೆಂಗಳೂರು.
- 2) ಸರ್ಕಾರದ ಎಲ್ಲಾ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ/ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ/ಕಾರ್ಯದರ್ಶಿಗಳು
- 3) ಪ್ರಾದೇಶಿಕ ಆಯುಕ್ತರು, ಬೆಂಗಳೂರು, ಮೈಸೂರು, ಕಲಬುರಗಿ ಮತ್ತು ಬೆಳಗಾವಿ ಜಿಲ್ಲೆಗಳು.
- 4) ಎಲ್ಲಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು.
- 5) ಎಲ್ಲಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್, ಮುಖ್ಯ ಕಾರ್ಯನಿರ್ವಹಣಾಧಿಕಾರಿಗಳು.
- 6) ರಾಜ್ಯದ ಎಲ್ಲಾ ವಿದ್ಯುತ್ ಸರಬರಾಜು ನಿಗಮ ನಿಯಮಿತದ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರು.
- 7) ಆಯುಕ್ತರು, ಕೃಷಿ ಇಲಾಖೆ, ಶೇಷಾದ್ರಿ ರಸ್ತೆ, ಬೆಂಗಳೂರು.
- 8) ಆಯುಕ್ತರು, ಪಶು ಸಂಗೋಪನೆ ಮತ್ತು ಪಶು ವೈದ್ಯಕೀಯ ಸೇವೆಗಳ ಇಲಾಖೆ, ಬೆಂಗಳೂರು,
- 9) ನಿರ್ದೇಶಕರು, ತೋಟಗಾರಿಕೆ ಇಲಾಖೆ, ಆವಾಗ, ಬೆಂಗಳೂರು.
- 10) ನಿರ್ದೇಶಕರು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ನೈಸರ್ಗಿಕ ಉಸ್ತುವಾರಿ ಕೇಂದ್ರ, ಅಟ್ಟೂರು ಬಡಾವಣೆ ಯಲಹಂಕ, ಬೆಂಗಳೂರು.
- 11) ನಿರ್ದೇಶಕರು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
- 12) ಉಪ ನಿರ್ದೇಶಕರು, ರಾಜ್ಯ ಹುಜೂರ್ ಖಜಾನೆ, ಬೆಂಗಳೂರು.
- 13) ಉಪ ನಿರ್ದೇಶಕರು, ಖಜಾನೆ ವರ್ಕ್ ಮ್ಯಾನೇಜ್‌ಮೆಂಟ್ ಸೆಂಟರ್, ಖನಿಜ ಭವನ, ಬೆಂಗಳೂರು.
- 14) ಎಲ್ಲಾ ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾ ಖಜಾನಾಧಿಕಾರಿಗಳು,
- 15) ಮಾನ್ಯ ಕಂದಾಯ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ಬೆಂಗಳೂರು.
- 16) ಮಾನ್ಯ ಗ್ರಾಮೀಣಾಭಿವೃದ್ಧಿ ಮತ್ತು ಪಂಚಾಯತ್ ರಾಜ್ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ,
- 17) ಮಾನ್ಯ ಕೃಷಿ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ,
- 18) ಮಾನ್ಯ ಲೋಕೋಪಯೋಗಿ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 19) ಮಾನ್ಯ ತೋಟಗಾರಿಕೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 20) ಮಾನ್ಯ ಸಹಕಾರ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 21) ಮಾನ್ಯ ಆಹಾರ ಮತ್ತು ನಾಗರಿಕ ಸರಬರಾಜು ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಕಾಸ ಸೌಧ, ಬೆಂಗಳೂರು.
- 22) ಮಾನ್ಯ ಪಶುಸಂಗೋಪನೆ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 23) 23 ಜಿಲ್ಲೆಗಳ ಜಿಲ್ಲಾ ಉಸ್ತುವಾರಿ ಸಚಿವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 24) ಮಾನ್ಯ ಮುಖ್ಯ ಮಂತ್ರಿಯವರ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು. ಬೆಂಗಳೂರು.
- 25) ಸರ್ಕಾರದ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನಸೌಧ, ಬೆಂಗಳೂರು.
- 26) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಯವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿಗಳು, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 27) ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿ ಮತ್ತು ಅಭಿವೃದ್ಧಿ ಆಯುಕ್ತರುರವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ವಿಧಾನ ಸೌಧ, ಬೆಂಗಳೂರು.
- 28) ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ, ಕಂದಾಯ ಇಲಾಖೆ (ವಿಪತ್ತು ನಿರ್ವಹಣೆ) ರವರ ಆಪ್ತ ಕಾರ್ಯದರ್ಶಿ, ಬಹುಮಹಡಿಗಳ ಕಟ್ಟಡ, ಬೆಂಗಳೂರು.
- 29) ಕಂದಾಯ ಇಲಾಖೆ (ವಿಪತ್ತು ನಿರ್ವಹಣೆ), ಲೆಕ್ಕಪತ್ರ ಶಾಖೆ.
- 30) ಶಾಖಾ ರಕ್ಷಾ ಕಡತ/ಹೆಚ್ಚುವರಿ ಪ್ರತಿ.

**ಅನುಬಂಧ-1**

**2023ರ ಮುಂಗಾರಿನಲ್ಲಿ ತೀವ್ರ ಬರ ಪೀಡಿತ 161 ತಾಲ್ಲೂಕುಗಳ ಪಟ್ಟಿ**

ಕ್ರ.ಸಂ	ಜಿಲ್ಲೆಗಳು	ಕ್ರ.ಸಂ	ತಾಲ್ಲೂಕುಗಳು
1	ಬೆಂಗಳೂರು ನಗರ	1	ಬೆಂಗಳೂರು ಪೂರ್ವ
2	ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ	2	ದೇವನಹಳ್ಳಿ
		3	ದೊಡ್ಡ ಬಳ್ಳಾಪುರ
		4	ಹೊಸಕೋಟೆ
		5	ನೆಲಮಂಗಲ
3	ರಾಮನಗರ	6	ಕನಕಪುರ
		7	ರಾಮನಗರ
		8	ಹಾರೋಹಳ್ಳಿ
4	ಕೋಲಾರ	9	ಬಂಗಾರಪೇಟೆ
		10	ಕೋಲಾರ
		11	ಮುಳಬಾಗಿಲು
		12	ಶ್ರೀನಿವಾಸಪುರ
		13	ಕೆ.ಜಿ.ಎಫ್
5	ಚಿಕ್ಕಬಳ್ಳಾಪುರ	14	ಬಾಗೇಪಲ್ಲಿ
		15	ಚಿಕ್ಕಬಳ್ಳಾಪುರ
		16	ಚಿಂತಾಮಣಿ
		17	ಗೌರಿಬಿದನೂರು
		18	ಗುಡಿಬಂಡೆ
		19	ಶಿಡ್ಲಘಟ್ಟ
6	ತುಮಕೂರು	20	ಚಿಕ್ಕನಾಯಕನಹಳ್ಳಿ
		21	ಗುಬ್ಬಿ
		22	ಕೊರಟಗೆರೆ
		23	ಕುಣಿಗಲ್
		24	ಮಧುಗಿರಿ
		25	ಪಾವಳುಡ
		26	ಶಿರಾ
		27	ತಿಪಟೂರು
		28	ತುರುವೆಕೆರೆ
7	ಚಿತ್ರದುರ್ಗ	29	ಚಳ್ಳಕೆರೆ
		30	ಚಿತ್ರದುರ್ಗ
		31	ಹಿರಿಯೂರು
		32	ಹೊಳಲಕೆರೆ
		33	ಹೊಸದುರ್ಗ
		34	ಮೊಳಕಾಲ್ಮೂರು

  
 (T.C. KANTHARAJ)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M, Stamp & Registration)

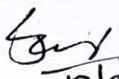
8	ದಾವಣಗೆರೆ	35	ಚನ್ನಗಿರಿ
		36	ದಾವಣಗೆರೆ
		37	ಹರಿಹರ
		38	ಹೊನ್ನಾಳಿ
		39	ಜಗಳೂರು
		40	ನ್ನಾಮತಿ
9	ಮೈಸೂರು	41	ಹೆಚ್.ಡಿ.ಕೋಟೆ
		42	ಹುಣಸೂರು
		43	ಮೈಸೂರು
		44	ನಂಜನಗೂಡು
		45	ಪಿರಿಯಾಪಟ್ಟಣ
		46	ಟಿ.ನರಸೀಪುರ
		47	ಸರಗೂರು
		48	ಸಾಲಿಗ್ರಾಮ
10	ಮಂಡ್ಯ	49	ಕೃಷ್ಣರಾಜಪೇಟೆ
		50	ಮದ್ದೂರು
		51	ಮಳವಳ್ಳಿ
		52	ಮಂಡ್ಯ
		53	ನಾಗಮಂಗಲ
		54	ಪಾಂಡವಪುರ
		55	ಶ್ರೀರಂಗಪಟ್ಟಣ
11	ಬಳ್ಳಾರಿ	56	ಬಳ್ಳಾರಿ
		57	ಸಂಡೂರು
		58	ಶಿರುಗುಪ್ಪ
		59	ಕುರುಗೋಡು
		60	ಕಂಪ್ಲಿ
12	ಕೊಪ್ಪಳ	61	ಗಂಗಾವತಿ
		62	ಕೊಪ್ಪಳ
		63	ಕುಪ್ಪಗಿ
		64	ಯಲಬುರ್ಗ
		65	ಕರಟಗಿ
		66	ಕುಕನೂರು
		67	ಕನಕಗಿರಿ
13	ರಾಯಚೂರು	68	ಲಿಂಗಸುಗೂರು
		69	ಮಾನ್ವಿ
		70	ರಾಯಚೂರು
		71	ಶಿರವಾರ

  
 13/09/2023  
 (T.C. KANTHARA)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M, Stamp & Registration)

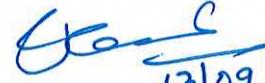
14	ಕಲಬುರಗಿ	72	ಅಫಜಲ್‌ಪುರ
		73	ಆಳಂದ
		74	ಚಿಂಚೋಳಿ
		75	ಚಿತ್ರಾಪುರ
		76	ಕಲಬುರಗಿ
		77	ಜೀವರ್ಗಿ
		78	ಸೇಡಂ
		79	ಕಳಗಿ
		80	ಕಮಲಪುರ
		81	ಯಡ್ರಾಮಿ
		82	ಶಾಹಬಾದ್
15	ಬೀದರ್	83	ಬಾಲ್ಕಿ
		84	ಬಸವಕಲ್ಯಾಣ
		85	ಹುಲಸೂರು
16	ಬೆಳಗಾವಿ	86	ಅಥಣಿ
		87	ಬೈಲಹೊಂಗಲ
		88	ಚಿಕ್ಕೋಡಿ
		89	ಗೋಕಾಕ್
		90	ಹುಕ್ಕೇರಿ
		91	ರಾಮದುರ್ಗ
		92	ರಾಯಬಾಗ್
		93	ಸವದತ್ತಿ
		94	ಕಿತ್ತೂರು
		95	ನಿಪ್ಪಾಣಿ
		96	ಕಾಗವಾಡ
		97	ಮುದಲಗಿ
		98	ಯರಗಟ್ಟಿ
17	ಬಾಗಲಕೋಟೆ	99	ಬಾದಾಮಿ
		100	ಬಾಗಲಕೋಟೆ
		101	ಬೀಳಗಿ
		102	ಹುನಗುಂದ
		103	ಜಮಖಂಡಿ
		104	ಮುಧೋಳ
		105	ಗುಳೇದಗುಡ್ಡ
		106	ಇಳಕಲ್
		107	ರಬಕವಿ ಬನಹಟ್ಟಿ
18	ವಿಜಯಪುರ	108	ಬಸವನ ಬಾಗೇವಾಡಿ
		109	ವಿಜಯಪುರ

  
 (T.C. KANTHARA)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M. Stamp & Registration)

		110	ಇಂಡಿ
		111	ಮುದ್ದೆಬಿಹಾಳ
		112	ಸಿಂದಗಿ
		113	ಬಬ್ಬೇಶ್ವರ
		114	ಚಡಚಣ
		115	ನಿಡಗುಂದಿ
		116	ತಾಳಿಕೋಟೆ
		117	ಕೊಲ್ಲಾರ
		118	ದೇವರಹಿಪ್ಪರಗಿ
		119	ಆಲಮೇಲ
19	ಗದಗ	120	ಗದಗ
		121	ನರಗುಂದ
		122	ರೋಣ
		123	ಶಿರಹಟ್ಟಿ
		124	ಗಜೇಂದ್ರಘಡ
		125	ಲಕ್ಷ್ಮೇಶ್ವರ
20	ಹಾವೇರಿ	126	ಹಾವೇರಿ
		127	ಹೀರೆಕೆರೂರ್
		128	ರಾಣಬೆನ್ನೂರು
		129	ಸವಣೂರು
		130	ರಟ್ಟಿಹಳ್ಳಿ
21	ಧಾರವಾಡ	131	ಧಾರವಾಡ
		132	ಹುಬ್ಬಳ್ಳಿ
		133	ಕುಂದಗೋಳ
		134	ನವಲಗುಂದ
		135	ಹುಬ್ಬಳ್ಳಿನಗರ
22	ಶಿವಮೊಗ್ಗ	136	ಭದ್ರಾವತಿ
		137	ಹೊಸನಗರ
		138	ಸಾಗರ
		139	ಶಿಕಾರಿಪುರ
		140	ಶಿವಮೊಗ್ಗ
		141	ಸೊರಬ
		142	ತೀರ್ಥಹಳ್ಳಿ
23	ಹಾಸನ	143	ಅರಕಲಗೂಡು
24	ಚಿಕ್ಕಮಗಳೂರು	144	ಕಡೂರು
		145	ಅಜ್ಜಂಪುರ
25	ಕೊಡಗು	146	ಮಡಿಕೇರಿ
		147	ವಿರಾಜಪೇಟೆ

  
 13/07/2023  
 (T.C. KANTHARAJ)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M., Stamp & Registration)

		148	ಕುಶಾಲನಗರ
26	ಉಡುಪಿ	149	ಕಾರ್ಕಳ
27	ಉತ್ತರ ಕನ್ನಡ	150	ಹಳಿಯಾಳ
		151	ಮುಂಡಗೋಡ್
		152	ಶಿರಸಿ
		153	ಯಲ್ಲಾಪುರ
28	ಯಾದಗಿರಿ	154	ಶಹಾಪುರ
		155	ವಡಗೇರಾ
29	ವಿಜಯನಗರ	156	ಹೊಸಪೇಟೆ
		157	ಹಡಗಲಿ
		158	ಹಗರಿಬೊಮ್ಮನಹಳ್ಳಿ
		159	ಹರಪ್ಪನಹಳ್ಳಿ
		160	ಕೊಟ್ಟೂರು
		161	ಕೊಡ್ಲಿಗಿ

  
13/09/2023

(ಟಿ.ಸಿ. ಕಾಂತರಾಜ್)

ಸರ್ಕಾರದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ  
ಕಂದಾಯ ಇಲಾಖೆ  
(ವಿಪತ್ತು ನಿರ್ವಹಣೆ ಹಾಗೂ ನೋಂದಣಿ)

**ಅನುಬಂಧ-2**  
**2023ರ ಮುಂಗಾರಿನಲ್ಲಿ ಸಾಧಾರಣ ಬರ ಪೀಡಿತ 34 ತಾಲ್ಲೂಕುಗಳ ಪಟ್ಟಿ**

ಕ್ರ.ಸಂ	ಜಿಲ್ಲೆಗಳು	ಕ್ರ.ಸಂ	ತಾಲ್ಲೂಕುಗಳು
1	ಬೆಂಗಳೂರು ನಗರ	1	ಅನೇಕಲ್
		2	ಬೆಂಗಳೂರು ಉತ್ತರ
		3	ಬೆಂಗಳೂರು ದಕ್ಷಿಣ
		4	ಯಲಹಂಕ
2	ರಾಮನಗರ	5	ಚನ್ನಪಟ್ಟಣ
		6	ಮಾಗಡಿ
3	ಕೋಲಾರ	7	ಮಾಲೂರು
4	ತುಮಕೂರು	8	ತುಮಕೂರು
5	ಚಾಮರಾಜನಗರ	9	ಗುಂಡ್ಲುಪೇಟೆ
		10	ಕೊಳ್ಳೆಗಾಲ
		11	ಹನೂರು
6	ರಾಯಚೂರು	12	ದೇವದುರ್ಗ
		13	ಮಸ್ಕಿ
7	ಹಾಸನ	14	ಬೇಲೂರು
		15	ಚನ್ನರಾಯಪಟ್ಟಣ
		16	ಹೊಳೆನರಸೀಪುರ
		17	ಸಕಲೇಶಪುರ
8	ಚಿಕ್ಕಮಗಳೂರು	18	ಕೊಪ್ಪ
		19	ನರಸಿಂಹರಾಜಪುರ
		20	ಶೃಂಗೇರಿ
		21	ಕಳಸ
9	ಕೊಡಗು	22	ಸೋಮವಾರಪೇಟೆ
10	ದಕ್ಷಿಣ ಕನ್ನಡ	23	ಮಂಗಳೂರು
		24	ಮೊಡಬಿದ್ರೆ
11	ಉಡುಪಿ	25	ಬ್ರಹ್ಮಾವರ
12	ಉತ್ತರ ಕನ್ನಡ	26	ಅಂಕೋಲ
		27	ಭಟ್ಟಳ
		28	ಕಾರವಾರ
		29	ಕುಮಟ
		30	ಜೋಯಿಡ (ಸೂಪ)
13	ಯಾದಗಿರಿ	31	ಶೋರಾಪುರ
		32	ಯಾದಗಿರಿ
		33	ಗುರುಮಿಟ್ಟಲ್
		34	ಹುಣಸಿಗಿ

(T.C. KANTHARAJ)  
 Joint Secretary to Govt.,  
 Revenue Department  
 (D.M., Stamp & Registration)

(ಟಿ.ಸಿ. ಕಾಂತರಾಜ್)

ಸರ್ಕಾರದ ಜಂಟಿ ಕಾರ್ಯದರ್ಶಿ  
 ಕಂದಾಯ ಇಲಾಖೆ

(ವಿವತ್ತು ನಿರ್ವಹಣೆ ಹಾಗೂ ನೋಂಟಿಮು)

**Annexure II**HON'BLE NGT MATTER

Date: 18.06.2019

F No- A-14011/1/2019-WQM-I 2635-2676

To

PS to Chief Secretary,  
All State Govt. /UT Admin**Sub: Hon'ble NGT order dated 10.5.2019 in M.A. No 26/2019 in O.A. No. 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors**

Sir,

Kindly refer to Hon'ble NGT order dated 10.5.2019 in O. A. No 325 of 2015 and directions of Hon'ble NGT at Para 13 is reproduced as follows: "we direct all the States and UTs to review the existing framework of restoration all the water bodies by preparing an appropriate action plan. Such action plans may be prepared within three months and a report furnished to the CPCB. The CPCB may examine all such plans and furnish its comments to this Tribunal within two months thereafter."

In pursuance to Hon'ble NGT order in the aforesaid matter, CPCB has prepared Guidelines for restoration of water bodies and same is uploaded in CPCB website at (<http://cpcb.nic.in/NGTMC/Ind-Guidelines-RestWaterBodies-10062019.pdf>)

In this regard, it is requested to kindly arrange to send the action plan prepared for restoration of water bodies falling in jurisdiction of your State/ UT to CPCB in compliance to Hon'ble NGT order dated 10.5.2019.

Yours faithfully,


(A. Sudhakar)  
DH, WQM-I Division

Copy to:

1. The Member Secretary, : for necessary action, please  
SPCBs/PCCs
2. Regional Director, : for information & follow-up with SPCBs/PCCs, please  
(All RDs)
3. PS to MS : for information of 'MS', please
4. LO, CPCB : for information, please

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
दिनांक.....  
दिनांक.....  
19/06/19

(A. Sudhakar)

<p>1. Regional Director, Central Pollution Control Board Regional Directorate (South) 1st Floor, Nisarga Bhawan, A-Block, Thimmaiah Road, 7th D cross, Shivnagar, Opp Pushpanjali Theatre, Bengaluru 560079</p> <p>2. Regional Director, Central Pollution Control Board Regional Directorate – Shillong “TUM-SIR”. Lower Motinagar, Near Fire Brigade H.Q., Shillong, Meghalaya-793014</p> <p>3. Regional Director, Central Pollution Control Board Regional Directorate- Kolkata Southend Conclave, Block 502, 5th &amp; 6th Floors, 1582 Rajdanga Main Road Kolkata - 700 107</p>	<p>4. Regional Director, Central Pollution Control Board Regional Directorate – Bhopal 3rd Floor, Sahkar Bhawan, North TT Nagar, Bhopal - 462003</p> <p>5. Regional Director, Central Pollution Control Board Regional Directorate - Vadodara Parivesh Bhawan,Opp. VMC Ward Office No. 10, Subhanpura, Vadodara-390 023</p> <p>6. Regional Director, Regional Directorate - Lucknow PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow– 226010</p>
--	---

- |  |  |
|--|--|
| 1. PS to Chief Secretary,<br>Government of Assam<br>Block- C, 3rd Floor,<br>Assam Sachivalaya<br>Dispur - 781006, Guwahati   | 11. PS to Chief Secretary,<br>Government of Andhra Pradesh<br>1st Block, 1st Floor<br>A.P Secretariat Office,<br>Velagapudi – 522503     |
| 2. PS to Chief Secretary,<br>Government of Manipur<br>South Block, Old Secretariat<br>Imphal-795001  | 12. PS to Chief Secretary,<br>Government of Bihar<br>Main Secretariat, Patna – 800015  |
| 3. PS to Chief Secretary,<br>Government of Uttar Pradesh<br>1st Floor, Room No. 110<br>Lal bahadur Shastri Bhawan<br>Uttar Pradesh Secretariat,<br>Lucknow - 226 001 | 13. PS to Chief Secretary,<br>Government of Chhattisgarh<br>Mahanadi Bhawan, Mantralaya<br>Naya Raipur - 492002                          |
| 4. PS to Chief Secretary,<br>Delhi Secretariat,<br>IP Estate, New Delhi - 110002   | 14. PS to Chief Secretary,<br>Government of Goa Secretariat,<br>Porvrom, Bardez, Goa – 403521  |
| 5. PS to Chief Secretary,<br>Government of Meghalaya<br>Main Secretariat Building<br>Rilang Building, Room No. 321<br>Meghalaya Secretariat,<br>Shillong – 793001    | 15. PS to Chief Secretary,<br>Government of Gujarat<br>1st Block, 5th Floor Sachivalaya,<br>Gandhinagar – 382010                         |
| 6. PS to Chief Secretary,<br>Government of Nagaland<br>Civil Secretariat,<br>Kohima-797004   | 16. PS to Chief Secretary,<br>Government of Himachal Pradesh<br>H P Secretariat, Shimla –171002  |
| 7. PS to Chief Secretary,<br>Government of Tamil Nadu<br>Secretariat, Chennai – 600009   | 17. PS to Chief Secretary,<br>Government of Jammu & Kashmir<br>R. No. 2/7, 2nd, Floor Main Building<br>Civil Secretariat, Jammu – 180001 |
| 8. PS to Chief Secretary,<br>Government of Uttarakhand<br>4 Subhash Road, Uttarakhand Secretariat<br>Dehradun – 248001   | 18. PS to Chief Secretary,<br>Government of Jammu & Kashmir<br>R. No. 307, 3rd Floor<br>Civil Secretariat, Srinagar – 190001             |
| 9. PS to Chief Secretary,<br>Secretariat, Moti, Silvasa,<br>Daman - 396220   | 19. PS to Chief Secretary,<br>Government of Jharkhand<br>1st Floor, Project Building,<br>Dhurwa, Ranchi- 834004                          |
| 10. PS to Chief Secretary,<br>Government of Haryana<br>4th Floor, Haryana Civil Secretariat<br>Sector-1, Chandigarh – 160019   | 20. PS to Chief Secretary,<br>Government of Karnataka<br>Room No. 320, 3rd Floor<br>Vidhana Soudha, Bengaluru - 560 001                  |

- |  |   |
|--|---|
| 21. PS to Chief Secretary,<br>Government of Kerala<br>Secretariat, Thiruvananthapuram - 695001   | 28. PS to Chief Secretary,<br>Government of Rajasthan<br>Secretariat, Jaipur - 302005   |
| 22. PS to Chief Secretary,<br>Government of Madhya Pradesh<br>MP Mantralaya, Vallabh Bhavan<br>Bhopal - 462004   | 29. PS to Chief Secretary,<br>Government of Sikkim<br>New Secretariat,<br>Gangtok - 737101  |
| 23. PS to Chief Secretary,<br>Government of Maharashtra<br>CS Office Main Building, Mantralaya<br>6th Floor, Madame Cama Road,<br>Mumbai - 400032        | 30. PS to Chief Secretary,<br>Government of Telangana<br>Block C, 3rd Floor,<br>Telangana Secretariat, Khairatabad,<br>Hyderabad, Telangana - 500022  |
| 24. PS to Chief Secretary,<br>Government of Mizoram<br>New Secretariat Complex,<br>Aizwal - 796001   | 31. PS to Chief Secretary,<br>Government of Tripura<br>Agartala West Tripura<br>New Secretariat Complex<br>Secretariat-799010                         |
| 25. PS to Chief Secretary,<br>Government of Odisha<br>General Administration Department<br>Odisha Secretariat, Bhubaneswar - 751001                      | 32. PS to Chief Secretary,<br>Government of West Bengal<br>Nabanna, 13th Floor, 325,<br>Sarat Chatterjee Road, Mandirtala<br>Shibpur, Howrah - 711102 |
| 26. PS to Chief Secretary,<br>Chief Secretariat, Goubert Avenue,<br>Puducherry - 605001  | 33. PS to Chief Secretary,<br>Raj Bhawan, Chandigarh  |
| 27. PS to Chief Secretary,<br>Government of Punjab<br>Chief Secretary Office,<br>6th Floor, Punjab Civil Secretariat -1,<br>Sector 1, Chandigarh, 160001 | 34. PS to Chief Secretary,<br>Andaman and Nicobar Administration<br>Secretariat, Port Blair - 744101  |
|  | 35. PS to Chief Secretary,<br>Government of Arunachal Pradesh<br>Civil Secretariat, Itanagar - 791111   |
|  | 36. PS to Chief Secretary,<br>Lakshadweep, Kavaratti - 682555   |

<p>1. The Member Secretary, Assam Pollution Control Board, Bamunimaidam, Guwahati – 781021</p> <p>2. The Member Secretary, Manipur Pollution Control Board, Lamphelpat, Imphal West D.C. Office Complex Imphal– 795004</p> <p>3. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010</p> <p>4. The Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006</p> <p>5. The Member Secretary, Meghalaya Pollution Control Board Arden- Lumpyngngad Shillong: 793014</p> <p>6. The Member Secretary, Nagaland Pollution Control Board, Signal Point, Dimapur Nagaland – 797112</p> <p>7. The Member Secretary, Tamil Nadu Pollution Control Board, 76, Mount Salai, Guindy, Chennai-600 032</p> <p>8. The Member Secretary, Uttarakhand Environmental Protection &amp; Pollution Control Board, 29/20, Nemi Road, Dehradun, Uttarakhand – 248001</p> <p>9. The Member Secretary, Daman, Diu &amp; Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Fort Area, Court Compound, Moti Daman, Daman – 396220</p> <p>10. The Member Secretary,</p>	<p>11. The Member Secretary, Andhra Pradesh Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010</p> <p>12. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010</p> <p>13. The Member Secretary, Chhattisgarh Environment Conservation Board, Paryavas Bhavan, North Block Sector-19, Atal Nagar Dist- Raipur (C.G.) 492002</p> <p>14. The Member Secretary, Goa State Pollution Control Board, 1st Floor, Dempo Tower, EDC Patto Plaza, Panaji, Goa-403 001</p> <p>15. The Member Secretary, Gujarat Pollution Control Board Paryavan Bhavan, Sector 10- A, Gandhinagar – 382 043</p> <p>16. The Member Secretary, Himachal Pradesh Pollution Control Board, Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009</p> <p>17. The Member Secretary, Jammu &amp; Kashmir State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar, Jammu, Jammu and Kashmir 180004</p> <p>18. The Member Secretary, Jammu &amp; Kashmir State Pollution Control Board, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&amp;K)</p> <p>19. The Member Secretary, Jharkhand Pollution Control Board, T.A Building, HEC, P.O. Dhurwa, Ranchi – 834004</p> <p>20. The Member Secretary, Karnataka State Pollution Control Board, Parisara Bhavan, 4th &amp; 5th Floor,</p>
---	--

<p>Haryana State Pollution Control Board, C-11, Sector-6, Panchkula-134109, Haryana</p> <p>21. The Member Secretary, Kerala State Pollution Control Board, Plamoodu Jn., Pattom Palace P.O. Thiruvananthapuram - 695 004</p> <p>22. The Member Secretary, Madhya Pradesh Pollution Control Board, E-5, Arera Colony, ParyavaranParisar, Bhopal - 462 016, Madhya Pradesh</p> <p>23. The Member Secretary, Maharashtra Pollution Control Board, Kalpataru Point, 2nd - 4th Floor Opp. Cine Planet Cinema, Nr. Sion Circle, Sion (E) Mumbai - 400 022</p> <p>24. The Member Secretary, Mizoram Pollution Control Board, New Secretariat Complex, KhatlaThlanmualPeng, Khatla, Aizawl, Mizoram: 796001</p> <p>25. The Member Secretary, Odisha Pollution Control Board, A-118, Nilakanta Nagar, Unit -VIII, Bhubaneshwar - 751012</p> <p>26. The Member Secretary, Puducherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Puducherry -600 005</p> <p>27. The Member Secretary, Punjab Pollution Control Board, Vatavaran Bhawan, Nabha Road, Patiala, Punjab</p> <p>28. The Member Secretary, Rajasthan Pollution Control Board, 4, Jhalana Institutional Area, Jhalana Doongri, Jaipur (Rajasthan) - 302 004</p>	<p># 49, Church St., Bengaluru-560 001</p> <p>29. The Member Secretary, Sikkim State Pollution Control Board, Department of Forest, Environment &amp; Wildlife Management Government of Sikkim, Deorali, Gangtok, -737102</p> <p>30. The Member Secretary, Telangana State Pollution Control Board, Paryavaran Bhawan, A-3, I.E. Sanath Nagar, Hyderabad-500 018</p> <p>31. The Member Secretary, Tripura Pollution Control Board, Vigyan Bhawan, Pandit Nehru Complex, Gorkhabasti, PO: Kunjaban Agartala - 799006</p> <p>32. The Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10A, Block-L.A., Sector III, Salt Lake City, Kolkata - 700 106</p> <p>33. The Member Secretary, Lakshadweep Pollution Control Committee, Department of Science, Technology &amp; Environment, Kavarati- 682555</p> <p>34. The Member Secretary, Arunachal Pradesh State Pollution Control Board, Paryavaran Bhawan, Papu Hill, Yupia Road, Naharlagun- 791110</p> <p>35. The Member Secretary, Andaman &amp; Nicobar Islands Pollution Control Committee, Department of Science &amp; Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair - 744102</p> <p>36. The Member Secretary, Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor, Sector 19 B Madhya Marg, Chandigarh</p>
--	---

F.No.A-14011/1/2019-WQM-I 4470-4512

26.07.2019

To

The Chief Secretary

(Andhra Pradesh, Andaman & Nicobar Island, Arunachal Pradesh, Assam, Bihar, Chhatisgarh, Daman, Diu And Dadra Nagar Haveli, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, West Bengal)

**Sub: M.A. No 26/2019 in OA No 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors before Hon'ble NGT, PB New Delhi**

Sir,

Kindly refer to order passed by Hon'ble NGT (PB), New Delhi on 10.05.2019 in OA No 325/2015 in the matter of Lt. Col. Sarvadaman Singh Oberoi Vs UOI & Ors wherein *State Govt./UT administration were directed for taking necessary action for restoration of all water bodies by preparing action plan within three month in compliance to afore-said Hon'ble NGT order.* (Please refer to CPCB website [https://cpcb.nic.in/NGTMC/NGT-order\\_dated-10052019.pdf](https://cpcb.nic.in/NGTMC/NGT-order_dated-10052019.pdf)).

CPCB vide letter dated 18.06.2019 already informed about indicative guidelines for restoration of water bodies, which is available on website at <https://cpcb.nic.in/NGTMC/Ind-Guidelines-RestWaterBodies-10062019.pdf>. It was also requested for submission of action plan for restoration of water bodies within 3 months, or before 09.08.2019.

In view of the above, I am directed to kindly remind about taking necessary action and to arrange for providing finalized action plans on or before 09.08.2019 to CPCB for review please.

Yours faithfully,

  
(B. Vinod Babu)

Member Secretary

o/c

Copy to:

1. Member Secretary, (All SPCBs/PCCs) : For kind information and necessary action, please
2. All RDs : For information, follow- up with the concerned SPCBs/PCCs, please  
Shillong, Kolkata, Bengaluru, Bhopal, Vadodara,  
Lucknow, Chandigarh, Chennai & Pune
3. Law Officer, Law Section ,CPCB : For information and record please

  
(B. Vinod Babu)

o/c

केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
दिनांक 29/7/19  
दिनांक 29/7/19

A/31/6/19

22

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 196 of 2024(SZ)  
[Earlier OA No. 540 of 2024 (PB)]**

**IN THE MATTER OF:**

Suo Moto matter in respect of news  
item appearing in News Karnataka.com dated  
06.04.2024 titled “Water crisis threatens  
Bengaluru, Mangaluru and Shivamogga”

Versus

Karnataka State Pollution Control  
Board and Others.

.... Respondents

**REPLY STATEMENT ON BEHALF OF  
CENTRAL POLLUTION CONTROL BOARD  
(CPCB)**

**Smt N Nathami  
Counsel for the CPCB  
M-9962825131**